

HIGH COURT OF JHARKHAND

NOTIFICATION

THE 13th June, 2013.

No. 120 A: The following Judicial Magistrates are hereby designated as Additional Civil Judge (Junior Division) to try Civil cases of the judgship/places mentioned against their respective names, given in Column no. 03 of the table below, of the judgship/station/munsifi mentioned against their name, till further order, in addition to other powers earlier vested upon them:-

Sl. No.	Name of the officer with designation and present place of posting	Name of Judgship/place
01.	02.	03.
01	Sri Dharmendra Kumar Singh, J. M., Hazaribagh	Hazaribagh
02	Sri Bipin Bihari Gautam, Judge-In-Charge-cum-J.M., Chatra	Chatra
03	Sri Sanjay Kumar Choudhary, J. M., Hazaribagh	Hazaribagh
04	Sri Raj Kumar Mishra, J.M., Hazaribagh	Hazaribagh
05	Sri Shwayambhu, J.M., Giridih	Giridih
06	Sri Daya Ram, J.M., Dhanbad	Dhanbad
07	Sri Sanjay Kumar Singh No-2, J.M., Jamshedpur	Jamshedpur
08	Sri Surya Bhushan Ojha, J.M, Ranchi	Ranchi
09	Sri Sanjay Kumar Dubey, J.M., Bermo at Tenughat	Bermo at Tenughat
10	Sri Kankan Pattadar, J.M., Giridih	Giridih
11.	Sri Braj Kishore Pandey No-2, J.M., Daltonganj	Daltonganj
12.	Sri Srish Dutta Tripathi, J.M., Ranchi	Ranchi
13.	Sri Pawan Kumar, J.M., Jamshedpur	Jamshedpur
14.	Sri Binay Kumar Lal, J.M., Dhanbad	Dhanbad
15	Sri Rakesh Kumar, J.M., Hazaribagh	Hazaribagh
16	Sri Nirupam Kumar, J.M., Jamshedpur	Jamshedpur
17..	Sri Avinash Kumar Dubey, J.M., Jamshedpur	Jamshedpur
18	Sri Koushik Mishra, J.M., Latehar	Latehar
19	Abdul Naseer, J.M.-cum- P.M., J.J.Board, Hazaribagh	Hazaribagh
20	Sri Ravi Ranjan, J.M., Giridih	Giridih
21	Sri Sanjay Singh Yadav, J.M., Giridih	Giridih
22	Sri Alok Kumar, J.M., Koderma	Koderma
23	Sri Abhimanyu Kumar, J.M., Hazaribagh	Hazaribagh
24	Sri Rajiv Ranjan, J.M.Ranchi	Ranchi
25	Sri Prakash Jha, J.M., Ranchi	Ranchi
26	Sri Madhuresh Kumar Verma, J.M., Daltonganj	Daltonganj
27	Sri Prem Shankar, J.M., Bermo at Tenughat	Bermo at Tenughat
28	Sri Shankar Kumar Maharaj, J.M., Lohardaga	Lohardaga
29	Sri Shatrunjay Kumar Singh, J.M., Giridih	Giridih
30	Sri Rajesh Srivastava, J.M., Khunti (Ranchi)	Khunti (Ranchi)
31	Sri Satyakam Priyadarshi, J.M., Hazaribagh	Hazaribagh
32	Sri Taufique Ahmad, J.M. Chatra	Chatra

The concerned Principal District and Sessions Judges are hereby directed to ensure the transfer of Civil Cases to these courts as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,

Sd/- A.V.Singh
Registrar General

Memo No. _____/Apptt. Dated Ranchi, the _____ June, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the very next issue of Jharkhand Gazette.

Sd/- A.V.Singh
Registrar General

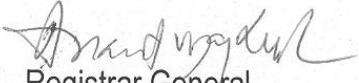
P.T.O....

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Memo No. 5867 /Apptt.

Dated Ranchi, the 13th June, 2013

Copy forwarded to the I/c NIC Cell, High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.


Registrar General